

(TO BE FILLED IN DUPLICATE)

**APPLICATION FOR INSTALLATION OF A TELEPHONE AT DELHI/NEW DELHI RESIDENCE  
OF A MEMBER OF PARLIAMENT UNDER THE HOUSING AND TELEPHONE FACILITIES  
(MEMBERS OF PARLIAMENT) RULES, 1956 (AS AMENDED)**

From

....., M.P.

To

The Chairman & Managing Director  
MTNL,  
Jeevan Bharti, Tower-1,  
12<sup>th</sup> Floor, 124, Connaught Circus,  
New Delhi-110001.

**Through the Chairman, House Committee, Rajya Sabha**

Sir,

Kindly arrange to provide a new telephone connection  
at.....or to treat telephone  
No..... working at.....my  
residence.....with effect from  
..... under the Housing & Telephone Facilities (Member of  
Parliament) Rules, 1956 (as amended).

\*2. The telephone is required "without STD/with National STD/Both with NSD and  
ISD."

3. I undertake to pay in full all the Telecommunications (MTNL) dues in excess of  
those payable under the Rules, by Rajya Sabha Secretariat, New Delhi in respect of the  
above telephone and an amount equivalent to such dues may be deducted from my  
salary or TA/DA bills to be prepared for and on behalf of me.

Yours faithfully

Place .....

*Signature of the Member*

Date .....

I.C. No.....

\* Strike out whatever is not applicable.

The application should be made NOT LESS THAN 24 HOURS IN ADVANCE

Members are requested to make use of the Dynamic STD Control facilities on their telephones connected  
to Electronic Exchange